

**GOVERNMENT OF PUNJAB**  
**Department of Social Security and Women & Child Development**  
**Social Security Branch**

**Notification**

No.3/4/2015-2WC/1000017

Dated: 13.06.2017

The Governor of Punjab is pleased to amend the Rule 1996 as under for Old age Pension, Financial Assistance to Widows & Destitute, Financial Assistance to Dependent Children & Financial Assistance to Disabled Person:-

Name of the Scheme	Old Criteria/Procedure	New Criteria
Old age pension  Financial Assistance to Widows & Destitute Women  Dependent Children  Disabled Persons	65 Years & above for Men 58 Years & above for Women.  Below 58 years for Widow & Destitute. Above 30 years for Unmarried women.  Children below 21 years without parent(s) or have physically/mentally incapacitated parents.  Who are unable to earn their livelihood & have at least 50% disability.	No change.  No change.  No change.  No change.
<b><u>Income Criteria</u></b>  Old age pension  Widows & Destitute Women  Dependent Children  Disabled Persons	Rs. 2000/- p.m. if individual Rs. 3000/- p.m. if husband and wife are alive.  Rs. 1000/- per month  Family income not more than Rs. 1000/- p.m. for single and Rs. 1500/- p.m. for couple. There is concession in income of Rs. 300/- per child limited to two Children.  Monthly income not exceeding Rs. 1000/ p.m. for individual and Rs. 1500/- p.m. for couple. If the applicant is not earning, parents' ncome not exceeding Rs. 2500/- p.m. (Rs. 3000/- p.m. for two or more Children.)	Total annual Income should not be more than Rs. 60,000/- including business or rental or interest income.  -do-  -do-  -do-

<b>Old age pension</b>	The Applicant having maximum 2 Acre Nehri/Chahi land or maximum 4 Acre Barani land ownership (including husband & wife) is eligible for pension as per report of Revenue Department.	The Applicant having maximum 2.5 Acre Nehri/Chahi land or maximum 5 Acre Barani land ownership and 5 Acre land in waterlogged area (including husband & wife) is also eligible for pension as per report of revenue department (Patwari).
<b>Any one proof for age:</b> <ul style="list-style-type: none"> <li>• Voter card</li> <li>• Voter list</li> <li>• Ration card</li> <li>• Matriculation certificate</li> <li>• Birth certificate issued by Registrar Birth &amp; Death.</li> </ul>	Aadhaar card is added in place of ration card, rest is same.	
<p><b><u>Certification by (Rural Area) :-</u></b></p> <p>Sarpanch &amp; one Panchayat Member Or One Numbardar &amp; one Panchayat Member Or Two Panchayat Member Or Chairperson/Member Block Samiti &amp; one Panchayat Member Or Chairperson/Member Zila Parishad and one Panchayat Member</p> <p><b><u>Urban area</u></b> Municipal Councilor</p>	<p>A) In Rural area Verification will be done by Patwari regarding land and residence.</p> <p>B) In Urban area Verification will be done by Executive Officer Municipal Committee (EO/MC) regarding land/property and residence.</p> <p><b>Apart from that for both Rural &amp; Urban areas</b> <b>A self declaration saying that:</b></p> <p>i) I am not in Govt. or private employment.</p> <p>ii) I am not a self employed.</p> <p>iii) I don't have 2.5 acres of Nehri/Chahi land or more than 5 Acre barren land ownership/waterlogged affected land..</p> <p>iv) I am not having more than Rs.60,000/- annual income from any source including interest/rental income.</p> <p>v) I have not having any commercial property.</p>	

	vi) I am not residing in a house measuring more than 200 Sq. meters in urban areas. vii) I am not an Income Tax Payee. viii) I am not registered under value added Tax Act, 2005. ix) I am not Professional tax payee.
Application form obtained from the office of SDM.	Application forms will be available at District Social Security Officer, Child Development Project officer(CDPO), Sewa Kendra, Department Website, SDM Office, Anganwadi Centre, Panchayat, & B.D.P.O Office.
Provisional pension approved by SDM in 3 days from receiving application form. Forms sent to DSSO who enquires and sanctions in one month.	The verification will be done by CDPO within one month from the date of receiving the application form, after that the pension will be sanction by DSSO.
If application form received from 1 <sup>st</sup> to 20 <sup>th</sup> of the month then the pension will be provided in the same month. If received after 20 <sup>th</sup> then pension provided in the next month.	Pension may be sanctioned quarterly.
Disbursement through PRI in Rural area and through banks in Urban area.	Disbursement of Pensions through banks from November, 2016 onwards.
During the enquiry if applicant is found ineligible then recovery of the double amount shall be recovered from those who have recommended/certified the case. This recovery shall be made under arrears of land revenue Act.	No Change + Action against officer/officials and beneficiary if facts given in the application form/self declaration are found incorrect.

**2. The above mentioned notification is being issued as per the decision taken by the Council of Ministers in their meeting dated 07.06.2017.**

**Dated, Chandigarh:**

**S.K.Sandhu, IAS  
Additional Chief Secretary to the Govt. of Punjab.  
Department of Social Security and Women &  
Child Development, Chandigarh.**

Endst.no.3/4/2015-2WCD/1000017/1-12

Dated, Chandigarh: 13/06/2017

A copy is forwarded to the following for information and necessary action:-

1. The Chief Secretary, Govt. of Punjab.
2. The Principal Secretary, Govt.of Punjab, Finance Deptt.(Finance & Expenditure-6 Branch) Chandigarh.
3. Secretary,Govt.of Punjab, Information and Public Relations Department, Punjab, Chandigarh.
4. The Accountant, Punjab, Chandigarh.
5. The Director, Social Security and Women & Child Development, Punjab, Chandigarh.
6. The Director, Rural Development and Panchayat Deptt., Punjab, Chandigarh.
7. The Director, Local Government Deptt. Punjab, Chandigarh.
8. The Director, Governance Reforms Deptt., Punjab, Chandigarh.
9. All Deputy Commissioners, State of Punjab.
10. All District Social Security Officers, State of Punjab.
11. All District Programme Officers, State of Punjab.

**Deputy Secretary, Social Security**

